

Settlement of bad loan by public sector banks

3765. SHRI ARVIND KUMAR SINGH:

SHRI ALOK TIWARI:

SHRI PRABHAT JHA:

Will the Minister of FINANCE be pleased to state:

(a) the details of the bad loans recovered, settled, entered into compromise write offs during last three years, year-wise and public sector banks-wise;

(b) whether there is sharp decrease in bad debt of public sector banks during last two years;

(c) if so, the details thereof; bank-wise;

(d) whether public sector banks have preferred to settle bad debt of at least Rs. 57,641 crores during last four years instead of recovery that helped them report better even after overall stress of bad loan went up; and

(e) if so, the details thereof, bank-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA) : (a), (d) and (e) As reported by Reserve Bank of India, Public Sector Bank-wise details of reduction in Non-Performing Assets (NPs), including actual recovery and compromise & write offs, for the last four years *viz.* as on 31st March, 2009, 31st March, 2010, 31st March, 2011 and 31st March, 2012 are at annexure. [See Appendix 228 Annexure No.42]

(b) No, Sir.

(c) Does not arise.

Identification of ineligible farm loan beneficiaries

3766. SHRI D. RAJA:

SHRI M.P. ACHUTHAN:

Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India (RBI) had ordered banks to identify the ineligible farm loan beneficiaries and make full recoveries from such beneficiaries in view of the serious observations made by the CAG on lapses in form of violation of guidelines; and